

**IN THE CITY CIVIL COURT  
AT DINDOSHI, GOREGAON  
BORIVALI DIVISION**



**H.H.J. SMT. Y.K.MORE**

**C. R. NO. 2**

**COMMERCIAL COURT**

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**WEEKLY BOARD**

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**FROM : 19/10/2020**

**TO : 23/10/2020**


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**IN THE COURT OF HER HONOUR JUDGE**  
**H.H.J. ASSISTANT SESSION JUDGE**  
**SMT. Y.K.MORE**

**DATE :- 19-10-2020**

**C.R. NO.2**

<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>PARTY NAME</b>	<b>PLAINTIFF'S ADVOCATE</b>	<b>DEFT'S ADVOCATE</b>	<b>ADJD. DATE</b>
<b>FOR HEARING ON N/M</b>					
1	400/2020	2 Tech Brothers Vs ACME Housing India Pvt. Ltd	R.K.Mishra and Co.		

  
**Sheristedar**  
**CR 2**